FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
KOLON INVESTMENTS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Kolon Investments Private Limited
2.	Date of incorporation of corporate debtor	22/10/1993
3.	Authority under which corporate debtor is incorporated / Registered	RoC – AHMEDABAD
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U70200GJ1993PTC113099
5.	Address of the registered office and principal office (if any) ofcorporate debtor	506, ABHIJEET-I, NEAR. MITHAKHALI SIX ROADS ELLISBRIDGE, Ahmedabad, AHMEDABAD, Gujarat, India, 380006
6.	Date of closure of Insolvency Resolution Process	30th June, 2025
7.	Liquidation commencement date of corporate debtor	30/06/2025 (Order was Communicated On 02/07/2025)
8.	Name and registration number of the insolvency professionalacting as liquidator	Mr. Nandish Sunilbhai Vin IBBI/IPA-001/IP-P-02117/2020-2021/13270
9.	Address and e-mail of the liquidator, as registered with the Board	Address: C/53, Shanti Niketan Row House, Opp Sagar Complex, Anand Mahal Road, Surat-395009 Email id: ip.nandish.vin@gmail.com
10.	Address and e-mail to be used for correspondence with theliquidator	Address: 301, Sovereign Shoppers, Near Sneh Sankul Wadi, Besides Sindhu Seva Samiti School, Anand Mahal Road, Surat-395009- Email id: kolon.liquidation@gmail.com ip.nandish.vin@gmail.com
11.	Last date for submission of claims	30/07/2025

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the Kolon Investments Private Limited on 30/06/2025 (Order was communicated on 02/07/2025).

The stakeholders of Kolon Investments Private Limited are hereby called upon to submit their claims with proof on or before 30/07/2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other

creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the IBBI (Insolvency Resolution Process for Corporate Person) Regulations, 2016 shall be deemed to be submitted under section 38.

NANDISH SUNILBHAI VIN

Digitally signed by NANDISH SUNILBHAI VIN
Date: 2025.07.02 19:37:25 +05'30'

Name and signature of liquidator :- Mr. Nandish Sunilbhai Vin
IBBI/IPA-001/IP-P-02117/2020-2021/13270
AFA Valid Up To :- 31/12/2025

Date and place: : 04/07/2025,
Place : SURAT

DCB Bank Limited
Ground Floor, Pariseema Complex, Bodyline
Cross Road, C. G. Road, Ahmedabad-380006.

DCB BANK

E AUCTION SALE NOTICE
(Under Rule 9(1) of the Security Interest (Enforcement) Rules2002)

E-Auction sale notice for sale of immovable Assets under the securitization and Reconstruction of Financial Assets and Enforcement Of Security Interest Act, 2002 read with provision to Rule 8(6) of the Security Interest (Enforcement) Rule,2002.
Notice is hereby given to the public in general and in particular to the borrower(s), co-borrowers and the guarantors in particular, by the Authorized Officer, that the under mentioned property is mortgaged to DCB BANK LTD., The Authorized Officer of the Bank has taken the physical possession under the provision of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The property will be sold by tender cum public E-auction as mentioned below for recovery of under mentioned dues and further interest, charges and cost etc. as per the below details:– The property will be sold "as is where is" and "as is what is" condition.

Sr. No.	Name of Borrower(S) and (Co-borrower(S)	Reserve Price (Rs.)	EMD (Rs.)	Date of E-Auction/ Last date of EMD	Type of Possession
1.	BHARATJI AMARAJI THAKOR & SAROJBEN BHARATBHAI MAKVANA	Rs.6,00,000/-	Rs.60,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVABLE PROPERTY BEARING MILKAT NO.804, SQ.MTRS 97.583, THAKOR VAS, CHAMUNDA MATA TEMPLE, AT.GANGLASAN, TA.SIDHPUR, DIST.PATAN-384151.					
2.	ZALABHAI BABABHAI BHAMMAR & RUDIBEN ZALABHAI BHAMMAR	Rs.12,00,000/-	Rs.1,20,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL PIECE AND PARCEL OF PROPERTY BEARING FLAT NO.D-104, ADM.65.52 SQ.MTRS. FIRST FLOOR, WING "D" OF LEASE HOLD PLOT NO.2532, CTS WARD NO.6, SHEET NO.368, SURVEY NO.4578 KNOWN AS "RUDRA RESIDENCY" SITUATED AT SARDARNAGAR AREA, BHAVNAGAR.					
3.	GOHIL GHANSHYAMBHAI KALUBHAI & GOHIL BHAVNABEN GHANSHYAMBHAI	Rs.6,88,000/-	Rs.69,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL THE PIECE & PARCEL OF FLAT NO 302 ADMEASURING 20.91 MTRS IN PROJECT KNOWN AS ASHAPURA RESIDENCY BEING CONSTRUCTED ON SURVEY NO 11 TP SCHEME NO 2/A (AHIRI) OP NO 6 FP NO 20 OF PLOT NO 41/A SITUATED AT VILL:FULSAR TAL & DIST:BHAVNAGAR.					
4.	TURI GUDAN & TURI SARJU & SUMITRA DEVI	Rs.13,64,000/-	Rs.1,37,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL PIECE AND PARCEL OF THE PROPERTY BEARING PLOT NO.99 ADMEASURING 60.28 SQ.MTRS., ALONG WITH 36.98 SQ.MTRS.UNDIVIDED SHARE IN THE LAND OF ROAD & C.O.P. IN GARDEN VALLEY SITUATE AT REVENUE SURVEY NO.71, BLOCK NO.93 ADMEASURING 39837 SQ.MTRS. MOJE VILLAGE JOLWA, TAL. PALSANA, DIST. SURAT.					
5.	PREMSINGH NARAYANSINGH & NEERAJ PREM SINGH	Rs.10,44,000/-	Rs.1,05,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : PROPERTY BEARING PLOT NO.95 ADMEASURING 40.18 SQ.MTRS ALONG WITH 24.65 SQ.MTRS UNDIVIDED SHARE IN THE LAND OF ROAD & COP IN GARDEN VALLEY, SITUATED AT REVENUE SURVEY NO.71, BLOCK NO.93 ADMEASURING 39837 SQ.MTRS MOJE VILLAGE JOLWA TA PALSANA DISTRICT SURAT.					
6.	MANOJ KUMAR DADUN RAM & SARASWATI DEVI MANOJ RAM	Rs.10,87,000/-	Rs.1,09,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVABLE PROPERTY BEARING PLOT NO.105, ADMEASURING 40.18 SQ.MTRS, ALONG WITH 24.65 SQ MTRS, GARDEN VALLY, SITUATE AT REVENUE SURVEY NO.71, BLOCK NO 93, ADMEASURING 39837 SQ MTRS, MOUJE VILLAGE JOLWA, TA. PALSANA, DIST. SURAT.					
7.	VIJAYPRASAD RAMSINGAR GUPTA & POOJADEVI VIJAYPRASAD GUPTA	Rs.9,27,000/-	Rs.93,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVABLE PROPERTY BEARING PLOT NO.168, GARDEN VALLEY, BLOCK NO.93, R.S.NO.71, ADMEASURING 24.65 SQ.MTRS, AT.JOLWA, TA.PALSANA, DIST.SURAT-392130.					
8.	SUNANDABEN MARUBHAI PATIL & MARUBHAI DAGA BHAI PATIL	Rs.12,24,000/-	Rs.1,23,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVABLE PROPERTY BEARING PLOT NO.224, ADMEASURING 60.28 SQ MTRS, ALONG WITH 36.98 SQ.MTRS, UNDIVIDED SHARE IN THA LAND OF ROAD & COP IN "GARDEN VALLY", SITUATE AT REVENUE SURVEY NO.71, BLOCK NO.93, MOUJE VILLAGE JOLWA, TA. PALSANA, DIST. SURAT.					
9.	PAPPUKUMAR ASHOKPRASAD GUPTA & LALITADEVI ASHOK SHAH & DEEPAK ASHOK SHAH	Rs.10,68,000/-	Rs.1,07,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL PIECE AND PARCEL OF THE PROPERTY BEARING PLOT NO.238 ADMEASURING 61.43 SQ.MTRS. ALONG WITH 37.68SQ.MTRS. UNDIVIDED SHARE I N THE LAND OF ROAD & C.O.P. IN GARDEN VALLEY SI TUATE AT REVENUE SURVEY NO.71 , BLOCK NO.93 ADMEASURING 39837 SQ.MTRS. M OJE VILLAGE JOLWA, TAL. PALSANA, DIST. SURAT.					
10.	THAKUR PRADIPSINGH UMASHANKAR & ANJUBEN PRADIPSINGH THAKUR & RAJPUT AJITKUMAR	Rs.10,46,000/-	Rs.1,05,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVABLE PROPERTY BEARING PLOT NO 312, ADMEASURING 60.28 SQ MTRS, GARDEN VALLEY, SITUATE AT REVENUE SUEVEY NO 71, BLOCK NO 93, MOUJE VILLAGE JOLWA, TA. PALSANA, DIST.SURAT-394315.					
11.	SANDIP KUMAR GOPINATH PANDEY & SONU DEVI GOPINATH PANDEY & ANUPKUMAR PANDEY & NAGESH KUMAR PANDEY & AMIT RAMESHBHAI VAGHASIYA (GUARANTOR)	Rs.8,44,000/-	Rs.85,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVABLE PROPERTY BEARING PLOT NO 293, ARADHNA LAKE TOWN VIBHAG-2, R. S. NO 6/2, OLD BLOCK NO.3,4,5,6,7,8,9,10,12,19,362 & NEW BLOCK NO.3, B/H SAHIBA MILL, OPP JOLWA GRAM PANCHAYAT, JOLWA VILLAGE ROAD, JOLWA, TA.PALSANA, DIST. SURAT.					
12.	RAVAJIBHAI LAKHMANBHAI RATHOD & MANJUBEN R RATHOD & PARASOTTAMBHAI D TANK	Rs.9,58,000/-	Rs.96,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL PIECE AND PARCEL OF THE PROPERTY BEARING PLOT NO.300 AD MEASURING 46.66 SQ YRD (AS PER K.J.P BLOCK NO 3/300 ADMEASURING 39.01 SQ.MTRS)ALONG WITH 25.68 SQ.MTRS UNDIVIDED SHARE IN LAND OF ROAD AND C.O.P IN ARADHNA LAKE TOWN PART 2 SITUATED AT REVENUE SURVEY NO.6/2 BLOCK NO 3,4, 5,6,7,8,9,10,1 2,19,362 AND NEW BLOCK NO 3 ADM E A SURING 53988 SQ MTRS OF MOJE JOLWA TA.PALSANA DIST.SURAT					
13.	BHAGWAT SURESH DEVARE & SUNIL SURESH DEVARE & SUNITA BHAGWAT DEVARE	Rs.8,36,000/-	Rs.84,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL PIECE AND PARCEL OF PROPERTY BEARING PLOT NO.447 ADM EASURING 46.66 SQ.YARDS AS PER K J P BLOCK NO.3/447 ADM EASURING 39.01 SQ.MTR ALONG WITH 25.68 SQ.MTR UNDIVIDED SHARE IN THE LAND OF ROAD & C O P IN ARADHANA LAKE TOWN PART 2 SITUATED AT BLOCK NO.3,4,5,6,7,8,9,10,12,19,362 & NEW BLOCK NO.3 ADM. TOTALLY 53998 SQ.MTR OF MOUJE JOLWA TAL PALSANA DIST SURAT.					
14.	RAHUL DILIP BAVISKAR & PRAMILA DEVI BAVISKAR & DILIP BAJIRAO BAVISKAR	Rs.7,47,000/-	Rs.75,000/-	22.07.2025 (11.00A.M.-1.00P.M.)/ 21.07.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVABLE PROPERTY BEARING PLOT NO 63, ADMEASURING 48 SQ YARDS AND AS PER K J P BLOCK NO 121/63 ADMEASURING 40.18 SQ MTRS ALONG WITH 22.55 SQ MTRS, " ARADHNA FLORA," SITUATE AT BLOCK NO 121, TOTALLY ADMEASURING HE 1 -66 AARE 48 SQ MTRS, OF MOUJE VILLAGE JOLWA, TA. PALSANA, DIST. SURAT.					
15.	DIPAK MAHESHCHANDRA JAIN & DIPIKA DIPAK JAIN	Rs.8,75,000/-	Rs.88,000/-	13.08.2025 (11.00A.M.-1.00P.M.)/ 12.08.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : IMMOVALBLE PROPERTY BEING RENEVENUE SURVEY NO. 1788, CITY SURVEY NO. 4235, AD-MEASURING 62.60 SQ. MTR. BEING FLAT NO. 13, 3RD FLOOR, SILVER FLAT, OPP DOCTOR HOUSE, NR SHREYAS SOCIETY, NR VIJAY NAGAR SOCIETY, NR DAYARAM SOCIETY, NR JAIL ROAD, TAL & DIST MEHSANA – 384002					
16.	RAHUL GOVINDBHAI RAVAL & KARISHMABEN RAHULKUMAR RAVAL	Rs.9,72,000/-	Rs.98,000/-	13.08.2025 (11.00A.M.-1.00P.M.)/ 12.08.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL THE PIECE & PARCEL OF PROPERTY HOUSE BEARING PLOT NO 111/A HAVING BUILTUP AREA ADMEASURING 36.230 SQ MTRS IN SCHEDULE GANESH RESIDENCY WHICH IS SITUATED IN SURVEY NO 376/1 PAIKI AT MOUJE MEHSANA TALUKA & DIST: MEHSANA					
17.	RAMESHKUMAR MIRCHUMAL SINDHI & BHARTIBEN RAMESHKUMAR SINDHI	Rs.9,50,000/-	Rs.95,000/-	13.08.2025 (11.00A.M.-1.00P.M.)/ 12.08.2025 before up to 05:00 pm	Physical
Description Of The Immovable Property : ALL THE PIECE AND PARCEL OF IMMOVALBLE PROPERTY BEING A RESIDENTIAL FLAT NO F-7/2 AS PER BOOKING FLAT NO B/14 ON 1ST FLOOR IN WING B HAVING ADMEASURING 62.732 SQ MTRS IN SCHEME KNOWN AS RIDDHI SIDDHI APARTMENT CONSTRUCTED ON LAND BEARING SURVEY NO 1133 CITY SURVEY NO. 4795 SHEET NO 62 CHALTA NO 15 MUNI. CENS NO. 1/12/133/42/93 AT MOUJE MEHSANA TALUKA & DIST: MEHSANA					

Date and time of submission of EMD on as per the above details & with request letter of participation KYC, Pan Card ,Proof of EMD at email id jitendra.patel@dcbbank.com / satish.trapasiya@dcbbank.com / akash.christi@dcbbank.com The intending purchasers/bidders are required to deposit EMD amount through Demand Draft in the name of the beneficiary, DCB Bank LTD, Branch- Ahmedabad.

Inspection Date and Time:- 15/07/2025;Between 11:00am to 04:00pm ;Contact Mr. Satish Trapasiya on +919726992491 & Mr.Jitendra Patel on +919974848487 & Mr. Akash Christi on +918000056517 & Mr. Mahesh Gohil on +919574533777 between 11:00am to 04:00pm

TERMS AND CONDITIONS OF THE E-AUCTION
(1) The auction sale shall be "online e-auction" bidding through website https://foreclosureindia.com on the dates as mentioned in the table above with Unlimited Extension of 5 Minutes. Bidders are advised to go through the website https://foreclosureindia.com for detailed terms and conditions of auction sale before submitting their bids and taking part in e-auction sale proceedings
(2) The interested bidders are required to register themselves with the portal and obtain login ID and Password well in advance, which is mandatory for e-bidding, from auction service provider (M/s. FORECLOSUREINDIA, HYDERABAB (Tel:-8142000062/63/66) Contact Person: info@bankauctions.in . Please note that, Prospective bidders may avail online training on e-auction from their registered mobile number only.
(3) Bidders are advised to detailed terms and conditions of auction sale before submitting their bids, refer to the link http://WWW.dcbbank.com /cms/showpage/page/customer-corner.
(4) Online E-auction participation is mandatory in the auction process by making application in prescribed format which is available along-with the offer/tender document on the website.

STATUTORY SALE NOTICE UNDER THE SARFAESI ACT, 2002
The borrower/guarantors are hereby notified to pay sum as mentioned in the demand notice along with up to date interest and ancillary expense before the date of e-auction, failing which the property will be auctioned/ sold and balance dues, if any, will be recovered with interest and cost

Date: 04/07/2025
Place: Gujarat

Sd/- Authorized Officer
DCB Bank Limited.

Phoenix ARC Private Limited

PHOENIX ARC PRIVATE LIMITED REGD. OFFICE: 3rd Floor | Wallace Towers (earlier known as Shiv Building) | 139/140/B/1 | Crossing of Sahar Road and Western Express Highway | Vile Parle (E), Mumbai - 400 057 (T): 022 – 68492450, (F): 022-67412313 CIN: U67190MH2007PTC168303 EMAIL: INFO@PHOENIXARC.CO.IN WEBSITE: WWW.PHOENIXARC.CO.IN

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice For Sale Of Immovable Assets Under The Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 Under Rule 8(5) Read With Proviso To Rule 9(1) Of The Security Interest (Enforcement) Rule, 2002.
Notice Is Hereby Given To The Public In General And In Particular To The Borrower (S) And Guarantor (S) Whose Details Are Given In Below Mentioned Table That The Below Described Immovable Property Mortgaged/Charged To **Phoenix Arc Pvt. Ltd. (Acting As Trustee Of Phoenix Trust - FY 23-10)** (To Be Referred To As "Parc") The Secured Creditor, The Physical Possession Of Which Has Been Taken By The Authorised Officer Of Phoenix Arc Pvt. Ltd. On 23rd November 2024 Pursuant To Assignment Of Debt In Its Favour Vide An Assignment Agreement Dated 20.09.2022 By Poonawala Housing Finance Limited (PHFL) (Presently Know As Grihum Housing Finance Limited), Will Be Sold On "As Is Where Is", "As Is What Is", And "Whatever There Is" For Realization Of Company Dues.
Description Of The Immovable Property With Known & Unknown Encumbrance, If Any: All That Piece And Parcel Of N.A.R.S.No-575+576+577/1 A+2+3 4 To 9 Paiky Plot No 50 Paiky North Side,Naval Park Society,Near Manmandir School,At-Kasba Palanpur,Ta-Palanpur, Dis-Banaskantha,385001. Adm:-500.Sq.Ft.Opp Ashapura Mava Bhandar Pin Code:-385001. **Boundary Details For Property- East:-** Lagu R.S.No-579/1+2/A Situated, **West:-**7.50 Mtr Wide Internal Road Situated, **North:-** House Of Plot No 49 Situated, **South:-**House Of Plot No 50 Paiky Remaining Land

BORROWER/S & GUARANTOR/S NAME & ADDRESS	1. DATE & TIME OF E-AUCTION 2. LAST DATE OF SUBMISSION OF EMD 3. DATE & TIME OF THE PROPERTY INSPECTION	1. RESERVE PRICE 2. EMD OF THE PROPERTY 3. BID INCREMENT
1. MR. SOLANKI SUBAJI PARTHAJI (S/D/W Of - Parthaji Solanki) 5 Laxmipura Kalimati Mu Kalimati Po Dholia Kali Mati 385135 Ta Amirgadh Dist Banaskantha,385135 **Also At** N.A.R.S.No-575+576+577/1 A+2+3 4 To 9 Paiky Plot No 50 Paiky North Side,Naval Park Society,Near Manmandir School,At-Kasba Palanpur,Ta-Palanpur,Dis-Banaskantha,385001. Palanpur Pin 385001 **2. MRS. SOLANKI LALITABEN SUBAJI (S/D/W Of - Gulabji)** 5 Laxmipura Kalimati Mu Kalimati Po Dholia Kali Mati 385135 Ta Amirgadh Dist Banaskantha,385135 **Loan No - HL0214H19100068** **Total Outstanding: Rs. 1374759.79/-** (Rupees Thirteen Lakh Seventyfour Thousand Seven Hundred Fiftynine Paise Seventynine Only Only) As Of Date **17/01/2024** With Further Interest From Date **18/01/2024** Along With All Cost, Charges & Expense Until Payment In Full.	**1) E-AUCTION DATE: 24.07.2025 BETWEEN 12:00 PM TO 01:00 PM AND WITH UNLIMITED EXTENSION OF 5 MINUTES.** **2) LAST DATE FOR SUBMISSION OF EMD WITH KYC IS 23.07.2025 UP TO 7:00 P.M. (IST.)** **3)DATE OF INSPECTION: 17.07.2025 BETWEEN 11.00 A.M. TO 4.00 P.M. (IST.)**	**Reserve Price Rs. 11,00,000** (Rupees Eleven Lakh Only) **EMD Rs. 1,10,000/-** (Rupees One Lakh Ten Thousand Only) **BID INCREMENT – RS. 10,000/-** (RUPEES TEN THOUSAND ONLY) & IN SUCH MULTIPLES.

The Earnest Money Has To Be Deposited By Way Of Dd In Favour Of "Phoenix Trust-Fy23-10", Payable At Mumbai Or Neft/Rtgs In The Current Account: 0446262338; Kotak Mahindra Bank Limited, Branch: Kalina, Mumbai, Ifsc Code: 'KKBK0000631.
The Borrower's Attention Is Invited To The Provisions Of Sub Section 8 Of Section 13, Of The Act, In Respect Of The Time Available, To Redeem The Secured Asset.
Public In General And Borrowers In Particular Please Take Notice That If In Case Auction Scheduled Herein Fails For Any Reason Whatsoever Then Secured Creditor May Enforce Security Interest By Way Of Sale Through Private Treaty.
In Case Of Any Clarification/Requirement Regarding Assets Under Sale, Bidder May Contact **(Mr. Rahul R +91 9567626050) Or Lopa Joshi (+91 8655458535)**
For Detailed Terms And Conditions Of The Sale, Please Refer To The Link Phoenix Trust Fy 23-10 Https://Phoenixarc.Co.In?P=5932 Provided In Phoenix Arc Private Limited's Website I.E. Www.Phoenixarc.Co.In And/Or On **Https://Bankeauctions.Com.**

Place: PALANPUR **Sd/- Authorised Officer**
Date: 04.07.2025 **Phoenix Arc Private Limited (ACTING AS A TRUSTEE OF PHOENIX TRUST FY23-10)**

Phoenix ARC Private Limited

PHOENI7 AR2 PRIVAVE LIMIVE3 REG3. OBBI2E: erd Bloor (4 0ll0cC VowCrs -C0rlD0r kTowT 0s ShD0 Xu0d0Tg|(ae9/aF1/X/a (2rossD0g of S0h0r Ro0d 0Td 4 CstCrT ExprCss H0ghw0y (VD0C P0rlC -E|, Mumb0DnF11 15) -W| 1i i – d8F9i F51, -B| 1i i rd) Fai eae 2IN: Ud) a91MHi 11) PV0ad8e1e EMAIL: INBO@PHOENI7AR2.2O.IN 4 EXSIVE: 4 4 4 .PHOENI7AR2.2O.IN

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice For Sale Of Immovable Assets Under The Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 Under Rule 8(5) Read With Proviso To Rule 9(1) Of The Security Interest (Enforcement) Rule, 2002.
Notice Is Hereby Given To The Public In General And In Particular To The Borrower (S) And Guarantor (S) Whose Details Are Given In Below Mentioned Table That The Below Described Immovable Property Mortgaged/Charged To Phoenix Arc Pvt. Ltd. (Acting As Trustee Of Phoenix Trust - Fy 23-10) (To Be Referred To As "Parc") The Secured Creditor, The Physical Possession Of Which Has Been Taken By The Authorised Officer Of Phoenix Arc Pvt. Ltd. On 23rd November 2024 Pursuant To Assignment Of Debt In Its Favour Vide An Assignment Agreement Dated 20.09.2022 By Poonawala Housing Finance Limited (Phfl) (Presently Know As Grihum Housing Finance Limited), Will Be Sold On **"As Is Where Is", "As Is What Is", And "Whatever There Is"** For Realization Of Company Dues.
Description Of The Immovable Property With Known Encumbrance, If Any: All That Piece And Parcel Of N.A.R.S.No-658/2 Paiky Plot No 12,Murlidhar Society,Near Paper Mill,Opp Medipolis,At-Palanpur,Ta-Palanpur, Dis-Banaskantha. Adm:-1120.Sq.Ft.Opp Medipolis Pin Code:-385001. **Boundary Details For Property- East:-** Plot No 11 Situated, **West:-** Plot No 13 Situated, **North:-** R.S.No 658/1 Situated, **South:-** 7.50 Mtr Wide Internal Road Situated

BORROWER/S & GUARANTOR/S NAME & ADDRESS	1. DATE & TIME OF E-AUCTION 2. LAST DATE OF SUBMISSION OF EMD 3. DATE & TIME OF THE PROPERTY INSPECTION	1. RESERVE PRICE 2. EMD OF THE PROPERTY 3. BID INCREMENT
1. MR. MODI DEVANGKUMAR V (S/D/W OF -VINODBHAI RANCHHODLAL MODI) QTR 3, 66 KVSS Kanodar, Banaskantha, Kanodar Gujarat 385520,385520 **Also At** N.A.R.S.No-658/2 Paiky Plot No 12,Murlidhar Society,Near Paper Mill,Opp Medipolis,At-Palanpur,Ta-Palanpur, Dist Banaskantha. Palanpur Pin 385001 **2. MRS. MODI GITABEN VINODKUMAR** (S/D/W Of -Rasiklal Vadilal Modi) QTR 3 66KVSS Kanodar Banaskantha Kanodar Gujarat 385520,385520 **3. MR. MODI VINODKUMAR RANCHHOD** (S/D/W Of -Ranchhodlal Babaldas Modi) QTR 3 66KVSS Kanodar Banaskantha Kanodar Gujarat 385520,385520 **LOAN NO - HL0214H19100049** **Total Outstanding: Rs.943784.11/-** (Rupees Nine Lakh Fourtythree Thousand Seven Hundred Eightyfour Paise Eleven Only) As Of Date 17/01/2024 With Further Interest From Date **18/01/2024** Along With All Cost, Charges & Expense Until Payment In Full.	**1) E-AUCTION DATE: 24.07.2025 BETWEEN 12:00 PM TO 01:00 PM AND WITH UNLIMITED EXTENSION OF 5 MINUTES.** **2) LAST DATE FOR SUBMISSION OF EMD WITH KYC IS 23.07.2025 UP TO 7:00 P.M. (IST.)** **3)DATE OF INSPECTION: 17.07.2025 BETWEEN 11.00 A.M. TO 4.00 P.M. (IST.)**	**Reserve Price:- Rs. 24,25,824/-** (Rupees Twenty Four Lakh Twenty Five Thousand Eight Hundred Twenty Four Only) **EMD:- Rs. 2,42,582.4/-** (Rupees Two Lakh Forty Two Thousand Five Hundred Eighty Two and Forty Paisa Only) **BID INCREMENT – RS. 10,000/-** (Rupees Ten Thousand Only) & In Such Multiples.

The Earnest Money Has To Be Deposited By Way Of Dd In Favour Of "Phoenix Trust-Fy23-10", Payable At Mumbai Or Neft/Rtgs In The Current Account: 0446262338; Kotak Mahindra Bank Limited, Branch: Kalina, Mumbai, Ifsc Code: 'KKBK0000631.
The Borrower's Attention Is Invited To The Provisions Of Sub Section 8 Of Section 13, Of The Act, In Respect Of The Time Available, To Redeem The Secured Asset.
Public In General And Borrowers In Particular Please Take Notice That If In Case Auction Scheduled Herein Fails For Any Reason Whatsoever Then Secured Creditor May Enforce Security Interest By Way Of Sale Through Private Treaty.
In Case Of Any Clarification/Requirement Regarding Assets Under Sale, **Bidder May Contact (Mr. Rahul R +91 9567626050) Or Mr. Sailesh Iyengar (+91 9833801159) And Lopa Joshi (+91 8655458535)**
For Detailed Terms And Conditions Of The Sale, Please Refer To The Link Phoenix Trust Fy 23-10 Https://Phoenixarc.Co.In?P=5934 Provided In Phoenix Arc Private Limited's Website I.E. **www.phoenixarc.co.in** And/Or On **https://bankeauctions.com.**

Place: PALANPUR **Sd/- Authorised Officer**
Date: 04.07.2025 **Phoenix Arc Private Limited**
(ACTING AS A TRUSTEE OF PHOENIX TRUST FY23-10)

HDB FINANCIAL SERVICES From the trusted family of HDFC Bank

HDB Financial Services Limited
REGISTERED OFFICE: Radhika, 2nd floor, Law Garden Road, Navrangpura, Ahmedabad, Gujarat - 380009.
Branch Office: 104, B-Wing, Tirupati Plaza, Near Collector Office, B/s Suda Bhavan, Nanpura-Athwagate, Surat, Gujarat-395001.
Branch Office: Office No.205, 206, 207 and 208, Second Floor, Sai Mall, Beside Vaibhav Cinema, Old Bus Stand, Vyara, Gujarat – 394650.
Branch Office: Third Floor, Shop No.23 & 24, Rajkamal Arcade, A-Wing, Survey No.503/2/B, 503/2/B, Opp. Mamalatdar Office, Ankleshwar, Gujarat – 393002.
Branch Office: C.S.No.5577, First Floor, Above State Bank of India, Godi Road, Dahod, Gujarat – 389151.

Demand notice under section 13(2) sarfaesi act, 2002

You, below mentioned borrowers, co-borrowers and guarantors have availed loan(s) facility(ies) from HDB Financial Services Limited branch by mortgaging your immovable properties (securities) you have not maintained your financial discipline and defaulted in repayment of the same. Consequent to your defaults your loans were classified as non-performing assets as you to avail the said loan(s) along with the underlying security interest created in respect of the securities for repayment of the same. The HDBFS has right for the recovery of the outstanding dues, now issued demand notice under section 13(2) of the securitization and reconstruction of financial asset and enforcement of security interest act, 2002 (the act), the contents of which are being published herewith as per section 13(2) of the act read with rule 3(1) of the security interest (enforcement) rules, 2002 as and by way of alternate service upon you. Details of the borrowers, co-borrowers, guarantors, loans, securities, outstanding dues, demand notice sent under section 13(2) and amount claimed there under are given below:

1 **(1) Borrower And Co-Borrowers:** 1. Ambica Fabrics 2.Kshetrpal Textiles 3.Bhavani Textiles 4.Jignaben M Dankhara 5.Mansukhbhai Laljibhai Dankhara 6.Bhavikaben Bharatbhai Dankhara 7.Bharatbhai Laljibhai Dankhra 8.Laljibhai Ghusabhai Patel 9.Krupa Fabrics, All R/O (A) 201 Krishna Inu Estate Kapodra Char Rasta B/H Geb Kapodra Surat-395006. (B) 78 Gurunagar Society Varachha Main Road B/H Maheshwari Society Varachha Surat-395006. **(2) Loan Account Number:** 1005524, 982562 linked by Unique Id Number 718353. **(3) Loan Amount In INR:** Rs.2,26,22,000/- (Rupees Two Crores Twenty Six Lakhs Twenty Two Thousand Only) by loan account number 1005524 and to the tune of Rs.1,46,78,000/- (Rupees One Crore Forty Six Lakhs Seventy Eight Thousand Only) by loan account number 982562. **(4) Detail Description Of The Security Mortgage Property: Property No.1** All that entire bearing Bungalow No. 78 admeasuring 203 sq. yard i.e. 169.50.50 sq. mts, along with 675 sq. fect i.e. 75 sq. yard Construction & along with 128 sq. yard i.e. 106.88 sq. mts. undivided share in the land of "Gurunagar", Situate at Revenue Survey No. 99, 100, 101 & 112 Paiki City Survey No. 2698 admeasuring 169.05 sq. mts. of Moje Village Fulpada, City of Surat. **Property No.2** All that entire bearing Plot No. 64 & 65 admeasuring 208.08 sq. mts., in Situate at Block No. 402 Paiki of Moje Village Pipodara, Ta: Mangrol, Dist: Surat. **Property No.3** All that entire bearing Plot No. 9 Paiki Plot No. 9/A & 9/D admeasuring 1300.01 sq. mts, Situate at Block No. 160 of Moje Village Pipodara, Ta: Mangrol, Dist: Surat. **Property No.4** All that entire bearing Plot No. 9 Paiki Plot No. 9/B admeasuring 314.26 sq. mts., Situate at Block No. 160 of Moje Village Pipodara, Ta: Mangrol, Dist: Surat. **Property No.5** All that entire bearing Plot No. 9 Paiki Plot No. 9/C admeasuring 314.26 sq. mts., Situate at Block No. 160 of Moje Village Pipodara, Ta: Mangrol, Dist: Surat. **(5) Demand Notice Date:** 30/05/2025. **(6) Amount Due In INR:** Rs.3,55,15,616.70/- (Rupees Three Crores Fifty Five Lakhs Fifteen Thousand Six Hundred Sixteen - Paise Seventy Only) as of 30/05/2025 And Future Contractual Interest Till Actual Realization Together With Incidental Expenses, Cost And Charges Etc.

2 **(1) Borrower And Co-Borrowers:** 1. Arihant Mobile 2.Anilkumar Madanlal Shah 3.Kalpanaben D Garasiya 4.Gangaben Dhirubhai Garasiya, All R/O (A) Khambhaliya Po Unai Ta Vansda Ta Vansda Di Navsari Navsari-396590. (B) 60 Ramkabir Nr Bus Stop Vyara Di Tapi-394650. **(2) Loan Account Number:** 36849071. **(3) Loan Amount In INR:** Rs.36,99,499/- (Rupees Thirty Six Lakhs Ninety Nine Thousand Four Hundred Ninety Nine Only). **(4) Detail Description Of The Security Mortgage Property:** All That Piece And Parcel Of An Immovable Property bearing Duplex Type Block No. 60 admeasuring 1800 sq. fts. i.e. 167.225 sq. mts., & 865 sq. fts. construction, totally 80.331 sq. mts., & 86.894 sq. mts open land, in Ramkabir Complex, Situate at Nondh No. 2357 Paiki Ward No. 7, Sheet No. 18, of Moje Vyara, Ta: Vyara, Dist: Vyara. **(5) Demand Notice Date:** 31/05/2025. **(6) Amount Due In INR:** Rs.35,65,324.90/- (Rupees Thirty Five Lakh Sixty Five Thousand Three Hundred Twenty Four - Paise Ninety Only) as of 31/05/2025 And Future Contractual Interest Till Actual Realization Together With Incidental Expenses, Cost And Charges Etc.

3 **(1) Borrower And Co-Borrowers:** 1.Nisha Engineering 2.Mahendra Shyamnarayan Yadav 3.Yadav Vidhyaben Mahendrabhai 4.Sandeep Mahendra Yadav, All R/O (A) Plot No 5126/2, Nr. Khwaja Chokdi Gidc Ankleshwar-393002. (B) B 59, Samrudhi Para Bhdkodara Village Gidc Ankleshwar-393002. **(2) Loan Account Number:** 3339103. **(3) Loan Amount In INR:** Rs.47,70,000/- (Rupees Forty Seven Lakhs Seventy Thousand Only). **(4) Detail Description Of The Security Mortgage Property:** All That Piece And Parcel Of Property Bearing At District Bharuch Sub District Ankleshwar Village Bhadkodra R.S. No. 303/1 + 2 And 303/3 New S. No. 279/1, 279/2 NA Land Paiki Plot No. B-59 Admeasuring 131.25 Sq. Mtrs. Land. **(5) Demand Notice Date:** 16/06/2025. **(6) Amount Due In INR:** Rs.27,50,812.64/- (Rupees Twenty Seven Lakh Fifty Thousand Eight Hundred Twelve - Paise Sixty Four Only) as of 11/06/2025 And Future Contractual Interest Till Actual Realization Together With Incidental Expenses, Cost And Charges Etc.

4 **(1) Borrower And Co-Borrowers:** 1.Madanbhai Sundarbhai Vanzara 2.Raniben Madanlal Vanzara 3.Omprakash Madanbhai Vanazara, All R/O (A) Chinmay Park Behind Ram Nagar Godi Road Dahod-389151. (B) Rs No 985/2/B Paiki City Survey No 5965 Satnam Apartment Paiki Ground Floor Flat No 1 At Satnam Apartment Godi Road Dahod-389151. **(2) Loan Account Number:** 10499858. **(3) Loan Amount In INR:** Rs.25,00,000/- (Rupees Twenty Five Lakhs Only). **(4) Detail Description Of The Security Mortgage Property: Property 1** - All That Piece And Parcel Of R.S.No – 985/2/B paiki City Survey No. 5965 paiki north side admeasuring Sq.mts 69.76 sq.mts schemed called "Satnam Apartment" paiki ground floor Flat No – 1 admeasuring 59.76 sq.mtr & land area 23.25 sq.mtr flat property at "Satnam Apartment", Godi Road, Dahod, Ta. Dist Dahod. Here to and along with all elementary rights and other rights and interests in respect of the said property. **Property 2** - All That Piece And Parcel Of R.S.No – 985/2/B paiki City Survey No. 5965 paiki north side admeasuring Sq.mts 69.76 sq.mts schemed

ડીસીબી બેંક લીમીટેડ
ગ્રાઉન્ડ ફ્લોર, પરસિમા કોમ્પલેક્ષ, બોડિલાઇન
કોસ રોડ, સી. જી. રોડ, અમદાવાદ-૩૮૦૦૦૬

DCB BANK

ઈ-હરાજી વેચાણ નોટીસ

(સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના નિયમ ૯(૧) હેઠળ)
સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના નિયમ ૮(૬) ની જોગવાઇઓ સાથે વંચાતા સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્સિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ હેઠળ સ્થાવર મિલકતોના આથી જાહેર જનતા અને ખાસ કરીને દેવાદાર(રો), સહ-દેવાદારો અને જામીનદારોને અહિંફુત અહિકારી દ્વારા નોટીસ આપવામાં આવે છે કે, નીચે જણાવેલ મિલકત ડીસીબી બેંક લીમીટેડને ગીરો કરાયેલ છે. બેંકના અહિકૃત અહિકારીએ સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્સિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ ની જોગવાઇઓ હેઠળ ભૌતિક કબજો લઇ લીધો છે. મિલકત નીચે જણાવેલ બાકી રકમ અને ચડત વ્યાજ, ચાર્જ અને કોસ્ટ વગેરેની વસુલાત માટે નીચે જણાવેલ વિગતો મુજબ ટેન્ડર સહ જાહેર ઈ-હરાજીથી વેચવામાં આવશે :- મિલકત "જ્યાં છે", "જે છે" નાં ધોરણે વેચવામાં આવશે.

ક્રમ નં.	દેવાદાર(રો) અને સહ-દેવાદાર(રો) ના નામ	રિઝર્વ કિંમત (રૂા.)	ઈએમડી (રૂા.)	ઇ-હરાજીની તારીખ	કબજાનો પ્રકાર
1.	ભરતજી અમરાજી ઠાકોર અને સરોજબેન ભરતભાઇ મકવાણા	રૂા. ૬,૦૦,૦૦૦/-	રૂા. ૬૦,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : મિલકત નં. ૮૦૪, ૯૭.૫૮૩ ચો.મી., ઠાકોર વાસ, ચામુંડા માતા મંદિર, મુકામ-ગણગલાસણ, તાલુકો-સિદ્ધપુર, જિલ્લો-પાટણ-૩૮૪૧૫૧ ખાતેની સ્થાવર મિલકત.					
2.	ઝાલાભાઇ બાબાભાઇ ભમ્મર અને રુડીબેન ઝાલાભાઇ ભમ્મર	રૂા. ૧૨,૦૦,૦૦૦/-	રૂા. ૧,૨૦,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : ફ્લેટ નં. ડી-૧૦૪, ક્ષેત્રફળ ૬૫.૫૨ ચો.મી. પહેલો માળ, વિંગ 'ડી', લિઝ હોલ્ડ પ્લોટ નં. ૨૫૩૨, સિટી સર્વે નં. વોર્ડ નં. ૬, શિટ નં. ૩૬૮, સર્વે નં. ૪૫૭૮, 'રુદ્રા રેસિડેન્સી' તરીકે જાણીતી, મુકામ-સરદારનગર, ભાવનગર ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા.					
3.	ગોહિલ ઘનશ્યામભાઇ કાળુભાઇ અને ગોહિલ ભાવનાબેન ઘનશ્યામભાઇ	રૂા. ૬,૮૮,૦૦૦/-	રૂા. ૬૯,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : ફ્લેટ નં. ૩૦૨, ક્ષેત્રફળ ૨૦.૯૧ મીટર, આશાપુરા રેસિડેન્સી તરીકે જાણીતી પ્રોજેક્ટ, બાંધકામ સર્વે નં. ૧૧ ટીપી સ્કીમ નં. ૨/એ, (આહિરી), ઓપી નં. ૬ એફપી નં. ૨૦, પ્લોટ નં. ૪૧/એ, મુકામ-ગામ-ફુલસર, તાલુકો અને જિલ્લો-ભાવનગર ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા.					
4.	શ્રી તુરી ગુદાન, શ્રીમતી સુમિત્રા દેવી અને શ્રી તુરી સરજુ	રૂા. ૧૩,૬૪,૦૦૦/-	રૂા. ૧,૩૭,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૯૯, ક્ષેત્રફળ ૬૦.૨૮ ચો.મી., તેમજ ૩૬.૯૮ ચો.મી. તેમજ જમીન, રોડ અને સીઓપીનો ન વહેંચાયેલ હિસ્સો, ગાર્ડન વેલી, મુકામ-રેવન્યુ સર્વે નં. ૭૧, બ્લોક નં. ૯૩, ક્ષેત્રફળ ૩૯૮૩૭ ચો.મી., મોજે-ગામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા.					
5.	પ્રેમસિંઘ નારાયણસિંઘ અને નિરજપ્રેમ સિંઘ	રૂા. ૧૦,૪૪,૦૦૦/-	રૂા. ૧,૦૫,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૯૫, ક્ષેત્રફળ ૪૦.૧૮ ચો.મી., તેમજ ૨૪.૬૫ ચો.મી. તેમજ જમીન, રોડ અને સીઓપીનો ન વહેંચાયેલ હિસ્સો, ગાર્ડન વેલી, મુકામ-રેવન્યુ સર્વે નં. ૭૧, બ્લોક નં. ૯૩, ક્ષેત્રફળ ૩૯૮૩૭ ચો.મી., મોજે-ગામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત ખાતેની સ્થાવર મિલકત.					
6.	મનોજકુમાર દાદુન રામ અને સરસ્વતી દેવી મનોજ રામ	રૂા. ૧૦,૮૭,૦૦૦/-	રૂા. ૧,૦૯,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૧૦૫, ક્ષેત્રફળ ૪૦.૧૮ ચો.મી., તેમજ ૨૪.૬૫ ચો.મી., ગાર્ડન વેલી, મુકામ-રેવન્યુ સર્વે નં. ૭૧, બ્લોક નં. ૭૧, બ્લોક નં. ૯૩, ક્ષેત્રફળ ૩૯૮૩૭ ચો.મી., મોજે-ગામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત ખાતેની સ્થાવર મિલકત.					
7.	વિજયપ્રસાદ રામસિંગાર ગુપ્તા અને પુજાદેવી વિજયપ્રસાદ ગુપ્તા	રૂા. ૯,૨૭,૦૦૦/-	રૂા. ૯૩,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૧૬૮, ગાર્ડન વેલી, બ્લોક નં. ૯૩, રેવન્યુ સર્વે નં. ૭૧, ક્ષેત્રફળ ૨૪.૬૫ ચો.મી., મુકામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત-૩૯૨૧૩૦ ખાતેની સ્થાવર મિલકત.					
8.	સુનંદાબેન મારુભાઇ પાટિલ અને મારુભાઇ દાગાભાઇ પાટિલ	રૂા. ૧૨,૨૪,૦૦૦/-	રૂા. ૧,૨૩,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૨૨૪, ક્ષેત્રફળ ૬૦.૨૮ ચો.મી., તેમજ ૩૬.૯૮ ચો.મી., જમીન, રોડ અને સીઓપીનો ન વહેંચાયેલ હિસ્સો, 'ગાર્ડન વેલી', મુકામ-રેવન્યુ સર્વે નં. ૭૧, બ્લોક નં. ૯૩, મોજે-ગામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત, ખાતેની સ્થાવર મિલકત.					
9.	શ્રી પપ્પુકુમાર અશોકપ્રસાદ ગુપ્તા, શ્રીમતી લલિતાદેવી અશોક શાહ અને શ્રી દિપક અશોક શાહ	રૂા. ૧૦,૬૮,૦૦૦/-	રૂા. ૧,૦૭,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૨૩૮, ક્ષેત્રફળ ૬૧.૪૩ ચો.મી. તેમજ ૩૭.૬૮ ચો.મી. જમીન, રોડ અને સીઓપીનો ન વહેંચાયેલ હિસ્સો, ગાર્ડન વેલી, મુકામ-રેવન્યુ સર્વે નં. ૭૧, બ્લોક નં. ૯૩, ક્ષેત્રફળ ૩૯૮૩૭ ચો.મી., મોજે-ગામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા.					
10.	ઠાકુર પ્રદિપસિંઘ ઉમાશંકર અને અંજુબેન પ્રદિપસિંઘ ઠાકુર અને રાજપુત અજીતકુમાર	રૂા. ૧૦,૪૬,૦૦૦/-	રૂા. ૧,૦૫,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૩૧૨, ક્ષેત્રફળ ૬૦.૨૮ ચો.મી., ગાર્ડન વેલી, મુકામ-રેવન્યુ સર્વે નં. ૭૧, બ્લોક નં. ૯૩, મોજે-ગામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત-૩૯૪૩૧૫ ખાતેની સ્થાવર મિલકત.					
11.	સંદિપ કુમાર ગોપીનાથ પાંડે અને સોનુ દેવી ગોપીનાથ પાંડે અને અનુપકુમાર પાંડે અને નાગેશકુમાર પાંડે અને અમિત રમેશભાઇ વઘાસિયા (જામીનદાર)	રૂા. ૮,૪૪,૦૦૦/-	રૂા. ૮૫,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૨૯૩, આરાધના લેક ટાઉન વિભાગ-૨, રેવન્યુ સર્વે નં. ૬/૨, જુનો બ્લોક નં. ૩, ૪, ૫, ૬, ૭, ૮, ૯, ૧૦, ૧૨, ૧૯, ૩૬૨ અને નવો બ્લોક નં. ૩, શાહિબા મીલ પાછળ, જોલવા ગ્રામ પંચાયત સામે, જોલ્વા ગામ રોડ, જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત ખાતેની સ્થાવર મિલકત.					
12.	શ્રી રવજીભાઇ લખમણભાઇ રાઠોડ શ્રીમતી મંજુબેન આર રાઠોડ શ્રી પરસોત્તમભાઇ ડી ટંક	રૂા. ૯,૫૮,૦૦૦/-	રૂા. ૯૬,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૩૦૦ ક્ષેત્રફળ ૪૬.૬૬ ચો.યાર્ડ, (કે.જે.પી. મુજબ બ્લોક નં. 3/૩૦૦ ક્ષેત્રફળ ૩૯.૦૧ ચો.મી.) તેમજ ૨૫.૬૮ ચો.મી., રોડ અને સીઓપીની જમીનમાં ન વહેચાયેલ હિસ્સો ધરાવતી આરાધના લેક ટાઉન પાર્ટ-૨ માં, રેવન્યુ સર્વે નં. ૬/૨, બ્લોક નં. ૩,૪,૫,૬,૭,૮,૯,૧૦,૧૨,૧૯,૩૬૨ અને નવો બ્લોક નં. ૩ ક્ષેત્રફળ ૫૩૯૮૮ ચો.મી, મોજે જોલવા, તાલુકો પલસાણા, જિલ્લો સુરત ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા.					
13.	શ્રી ભાગવત સુરેશ દેવરે, શ્રી સુનિલ સુરેશ દેવરે, શ્રીમતી સુનિતા ભાગવત દેવરે	રૂા. ૮,૩૬,૦૦૦/-	રૂા. ૮૪,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૪૪૭, ક્ષેત્રફળ ૪૬.૬૬ ચો. યાર્ડ કે.જે.પી. બ્લોક નં. ૩/૪૪૭ મુજબ ક્ષેત્રફળ ૩૯.૦૧ ચો.મી. તેમજ ન વહેંચાયોલ જમીન, રોડ અને સીઓપીનો હિસ્સો અને ૨૫.૬૮ ચો.મી., આરાધના લેક ટાઉન પાર્ટ-૨, મુકામ-બ્લોક નં. ૩, ૪, ૫, ૬, ૭, ૮, ૯, ૧૦, ૧૨, ૧૯, ૩૬૨ અને નવો બ્લોક નં. ૩, ક્ષેત્રફળ કુલ ૫૩૯૯૮ ચો.મી., મોજે-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા. (સિક્યોર્ડ મિલકત)					
14.	રાહુલ દિલીપ બાવિસ્કર અને પ્રેમિલા દેવી બાવિસ્કર અને દિલીપ બાજીરાવ બાવિસ્કર	રૂા. ૭,૪૭,૦૦૦/-	રૂા. ૭૫,૦૦૦/-	૨૨.૦૭.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૨૧.૦૭.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : પ્લોટ નં. ૬૩, ક્ષેત્રફળ ૪૮ ચો. યાર્ડ અને કેજેપી મુજબ બ્લોક નં. ૧૨૧/૬૩, ક્ષેત્રફળ ૪૦.૧૮ ચો.મી. તેમજ ૨૨.૫૫ ચો.મી., આરાધના ફ્લોરા, મુકામ-બ્લોક નં. ૧૨૧, કુલ ક્ષેત્રફળ હેક્ટર ૧-૬૬ આરે-૪૮ ચો.મી., મોજે-ગામ-જોલવા, તાલુકો-પલસાણા, જિલ્લો-સુરત ખાતેની સ્થાવર મિલકત.					
15.	દિપક મહેશચંદ્ર જૈન અને દિપીકા દિપક જૈન	રૂા. ૮,૭૫,૦૦૦/-	રૂા. ૮૮,૦૦૦/-	૧૩.૦૮.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૧૨.૦૮.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : રેવન્યુ સર્વે નં. ૧૭૮૮, સિટી સર્વે નં. ૪૨૩૫, ક્ષેત્રફળ ૬૨.૬૦ ચો.મી., ફ્લેટ નં. ૧૩, ત્રીજો માળ, સિલ્વર ફ્લેટ, ડોક્ટર હાઉસ સામે, થ્રૈયસ સોસાયટી પાસે, વિજય નગર સોસાયટી પાસે, દયારામ સોસાયટી પાસે, જેલ રોડ પાસે, તાલુકો અને જિલ્લો-મહેસાણા-૩૮૪૦૦૨ ખાતેની સ્થાવર મિલકત.					
16.	રાહુલ ગોવિંદભાઇ રાવલ અને કરિશ્માબેન રાહુલકુમાર રાવલ	રૂા. ૯,૭૨,૦૦૦/-	રૂા. ૯૮,૦૦૦/-	૧૩.૦૮.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૧૨.૦૮.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : હાઉસનો પ્લોટ નં. ૧૧૧/એ, બિલ્ટ અપ એરિયા ક્ષેત્રફળ ૩૬.૨૩૦ ચો.મી., ગણેશ રેસિડેન્સી, સર્વે નં. ૩૭૬/૧ પૈકી, મુકામ-મોજે-મહેસાણા, તાલુકો અને જિલ્લો-મહેસાણા ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા.					
17.	રમેશકુમાર મીરચુમલ સિંધી અને ભારતીબેન રમેશકુમાર સિંધી	રૂા. ૯,૫૦,૦૦૦/-	રૂા. ૯૫,૦૦૦/-	૧૩.૦૮.૨૦૨૫ (૧૧.૦૦ એએમ થી ૦૧.૦૦ પીએમ) ૧૨.૦૮.૨૦૨૫ સુધીમાં ૦૫:૦૦ વાગ્યા પહેલા	ભૌતિક
સ્થાવર મિલકતની વિગત : રેસિડેન્સીયલ ફ્લેટ નં. એફ-૭/૨, બુકિંગ મુજબ ફ્લેટ નં. બી/૧૪, પહેલો માળ, વિંગ બી, ક્ષેત્રફળ ૬૨.૭૩૨ ચો.મી., રિદ્ધિ સિદ્ધિ એપાર્ટમેન્ટ તરીકે જાણીતી સ્કીમ, બાંધકામ જમીનનો સર્વે નં. ૧૧૩૩ સિટી સર્વે નં. ૪૭૯૫ શિટ નં. ૬૨ ચાલતા નં. ૧૫ મ્યુનિ. સેન્સીયસ નં. ૧/૧૨/૧૩૩/૪૨/૯૩, મુકામ-મોજે-મહેસાણા, તાલુકો અને જિલ્લો-મહેસાણા ખાતેની સ્થાવર મિલકતના તમામ ભાગ અને હિસ્સા.					

ઇએમડી જમા કરવાની તારીખ અને સમય ઉપર જણાવેલ વિગતો મુજબ અને કેવાયસી, પેન કાર્ડ, ઇએમડીના પુરાવાના પત્રની વિનંતી સહીત ઇમેઇલ આઇડી jitendra.patel@dcbbank.com / satish.trapasiya@dcbbank.com / akash.christi@dcbbank.com પર ઇમેઇલ કરીને જમા કરવાના રહેશે. રસ ધરાવતા ખરીદારો/બીડરોને લાભાર્થીઓના નામ, ડીસીબી બેંક લીમીટેડ, શાખા-અમદાવાદ, બેનિફિશિયરી ડીમાન્ડ ડ્રાફ્ટ મારફત ઇએમડીની રકમ જમા કરવી જરૂરી છે.

નિરિક્ષણની તારીખ અને સમય: ૧૫/૦૭/૨૦૨૫ ના રોજ સવારે ૧૧.૦૦ થી સાંજે ૦૪.૦૦ દરમિયાન, સંપર્ક: શ્રી સતિષ તરપાસિયા +૯૧ ૯૭૨૬૯૯૨૪૯૧ અને શ્રી જીતેન્દ્ર પટેલ +૯૧૯૯૭૪૮૪૮૪૭ અને અને શ્રી આકાશ ખ્રિસ્તી +૯૧ ૮૦૦૦૫૬૫૧૭ અને અને શ્રી મહેશ ગોહિલ +૯૧ ૯૫૪૪૫૩૩૭૭૭ સવારે ૧૧:૦૦ થી ૦૪.૦૦ વાગ્યા દરમિયાન.

ઈ-હરાજીની શરતો અને નિયમો
(૧) હરાજી વેચાણ ૫ મિનિટના અનલીમીટેડ એક્સટેન્શન સાથે ઉપર જણાવેલ તારીખોએ વેબસાઇટ https://foreclosureindia.com દ્વારા "ઓનલાઇન ઈ-હરાજી" બીડીંગ દ્વારા વેચવામાં આવશે. બીડરોને તેમની બીડો જમા કરતા પહેલા અને ઈ-હરાજી વેચાણ પ્રક્રિયામાં ભાગ લેતા પેહલા હરાજી વેચાણની વિગતવાર શરતો અને નિયમો માટે વેબસાઇટ https://foreclosureindia.com દ્વારા સલાહ આપવામાં આવે છે.
(૨) રસ ધરાવતા બીડરોને સર્વિસ પ્રદાતા (મેસર્સ ફોરક્લોઝર ઇન્ડિયા, હૈદ્રાબાદ) ના પોર્ટલ પર તેમનું રજીસ્ટર કરવાને પહેલેથી લોગીન આઇડી અને પાસવર્ડ મેળવી લેવા વિનંતી છે. (ટેલિ: ૮૧૪૨૦૦૦૦૬૨/૬૩/૬૬) સંપર્ક વ્યક્તિ : info@bankauctions.in નોંધ લેવી કે, ભાવી બીડરો ફક્ત તેમના રજીસ્ટર્ડ મોબાઇલ નંબર પારેથી ઈ-હરાજી અંગે ઓનલાઇન તાલીમ મેળવી શકે છે.
(૩) બીડરો તેમની બીડો જમા કરતા પહેલા હરાજી વેચાણની વિગતવાર શરતો અને નિયમો http://www.dcbbank.com/cms/showpage/page/customer-corner ઉપર જોવા વિનંતી છે.
(૪) જણાવેલ નમુનામાં અરજી કરીને હરાજી પ્રક્રિયામાં ઓનલાઇન ઈ-હરાજી ભાગ લેવો જરૂરી છે જે વેબસાઇટ ઉપર ઓફર/ટેન્ડર દસ્તાવેજો સહીત ઉપલબ્ધ રહેશે.

સરફૈસી એક્ટ, ૨૦૦૨ હેઠળ કાનુની વેચાણ નોટીસ
દેવાદાર/જામીનદારોને આથી માંગણા નોટીસમાં જણાવેલ રકમ તેમજ અંતિમ તારીખ સુધીના વ્યાજ અને આકસ્મિક ખર્ચ સહીત ઈ-હરાજીની તારીખ પહેલા ચુકવવા જણાવવામાં આવે છે, જેમાં નિષ્ફળ જતાં હરાજી /વેચાણ કરવામાં આવશે અને બાકી રકમ, જો કોઇ હોય તો, વ્યાજ અને ખર્ચ સહીત વસુલવામાં આવશે.
તારીખ : ૦૪.૦૭.૨૦૨૫ સહી/- અધિકૃત અધિકારી,
સ્થળ : ગુજરાત ડીસીબી બેંક લીમીટેડ

ફોનિક્સ એઆરસી પ્રાઇવેટ લીમીટેડ
ફોનિક્સ એઆરસી પ્રાઇવેટ લીમીટેડ રજીસ્ટર્ડ ઓફીસ : ત્રીજો માળ, વોલેસ ટાવર (અગાઉ શિવ બિલ્ડીંગ તરીકે જાણીતી) | ૧૩૯/૧૪૦/બી/૧, શહર રોડ ક્રોસિંગ અને વેસ્ટર્ન એક્સપ્રેસ હાઇવે, વીલે પર્લે (ઇસ્ટ), મુંબઇ-૪૦૦૫૭ | (ટે.) : ૦૨૨-૬૪૯૯૨૪૫૦ | (ફોન) : ૦૨૨-૬૪૭૧૨૩૧૩ | CIN: U67190MH2007PTC168303
ઇમેઇલ : INFO@PHOENIXARC.CO.IN વેબસાઇટ : WWW.PHOENIXARC.CO.IN

સ્થાવર મિલકતના વેચાણ માટેની વેચાણ નોટીસ

સિક્યોરીટી ઈન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમ, ૨૦૦૨ ના નિયમ ૯(૧) ની જોગવાઈ સાથે વંચાતા નિયમ ૮(૫) હેઠળ સિક્યોરીટાઈઝેશન એન્ડ રિકન્સ્ટ્રક્શન ઓફ ફાયનાન્સિયલ એસેટ્સ એન્ડ એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઈન્ટરેસ્ટ એક્ટ, ૨૦૦૨ હેઠળ સ્થાવર મિલકતોના વેચાણ માટે ઈ-હરાજી વેચાણ નોટીસ
આથી જાહેર જનતાને અને ખાસ કરીને દેવાદાર(રો) અને જમીનદાર(રો) જેમની વિગતો નીચે દર્શાવેલા ટેબલમાં આપવામાં આવી છે ને નોટીસ આપવામાં આવે છે કે નીચે દર્શાવેલ સ્થાવર મિલકત ફોનિક્સ એઆરસી પ્રા.લી. (ફોનિક્સ ટ્રસ્ટ-નાણાંકિય વર્ષ ૨૩-૧૦ ના ટ્રસ્ટી તરીકે કાર્યરત) (પીએઆરસી તરીકે સંદર્ભિત કરાશે) સિક્યોર્ડ લેણદારને ગીરો/ચાર્જ કરાયેલ છે, જેનો ભૌતિક કબજો ફોનિક્સ એઆરસી પ્રા.લી. ના અધિકૃત અધિકારીએ ૨૩ નવેમ્બર, ૨૦૨૪ ના રોજ પુનાવાલા હાઉસિંગ ફાયનાન્સ લીમીટેડ (પીએચએફએલ) (હાલ ગૃહમ હાઉસિંગ ફાયનાન્સ લીમીટેડ તરીકે જાણીતી) દ્વારા એસાઈનમેન્ટ એગ્રીમેન્ટ તારીખ ૨૦.૦૯.૨૦૨૨ દ્વારા તેની તરફેણમાં કરાયેલ એસાઈનમેન્ટ ઓફ ડેબ્ટ અન્વયે લઈ લીધો છે, જે જ્યાં છે, જે છે અનેજેમ છેના ધોરણે કંપનીની બાકી રકમની વસુલાત માટે વેચવામાં આવશે.
સ્થાવર મિલકતની વિગત તેમજ જાણમાં હોય અને જાણમાં ન હોય તેવા બોજા, જો હોય તો :- એન.એ રેવન્યુ સર્વે નં. ૬૫૮/૨ પૈકી પ્લોટનં. ૧૨, મુરલીધર સોસાયટી, પેપર મિલ પાસે, મેડિપોલિસ સામે, પાલનપુર, તાલુકો પાલનપુર, જિલ્લો બનાસકાંઠા, ક્ષેત્રફળ ૧૧૨૦ ચો.ફુટ, મેડિપોલિસ સામે, પિનકોડ- ૩૮૫૦૦૧ ખાતેના તમામ ભાગ અને હિસ્સા. **ચતુ:સીમા :** પુર્વ: પ્લોટ નં. ૧૧, પશ્ચિમ: પ્લોટ નં. ૧૩, ઉત્તર: રેવન્યુ સર્વે નં.૬૫૮/૧, દક્ષિણ: ૭.૫૦ મીટર પહોળો અંદરનો રોડ

દેવાદાર/રો અને જામીનદાર/રોના નામ અને સરનામું	૧. ઈ-હરાજીની તારીખ અને સમય ૨. ઇએમડી જમા કરવાની છેલ્લી તારીખ ૩. મિલકતના નિરિક્ષણની તારીખ અને સમય	૧. રિઝર્વ કિંમત ૨. મિલકતની ઇએમડી ૩. બિડ વૃદ્ધિ
૧. શ્રી મોદી દેવાંગકુમાર વી - (વિનોદભાઈ રણછોડલાલ મોદીના S/D/W), ક્વાર્ટર ૩, ૬૬કેવીએસએસ કાણોદર, બનાસકાંઠા, કાણોદર, ગુજરાત-૩૮૫૫૨૦, **અહીં પણ :** એન.એ.રેવન્યુ સર્વે નં. ૬૫૮/૨ પૈકી પ્લોટ નં. ૧૨, મુરલીધર સોસાયટી, પેપર મિલ પાસે, મેડીપોલીસ સામે, મોજે પાલનપુર, તાલુકો પાલનપુર, જિલ્લો બનાસકાંઠા, પાલનપુર, પીન-૩૮૫૦૦૧ **૨. શ્રીમતી મોદી ગીતાબેન વિનોદકુમાર** - (રસિકલાલ વાડિલાલ મોદીના S/D/W), ક્વાર્ટર ૩, ૬૬કેવીએસએસ કાણોદર, બનાસકાંઠા, કાણોદર, ગુજરાત-૩૮૫૫૨૦, **૩. શ્રી મોદી વિનોદકુમાર રણછોડ-** (રણછોડલાલ બબલદાસ મોદીના S/D/W), ક્વાર્ટર ૩, ૬૬કેવીએસએસ કાણોદર, બનાસકાંઠા, કાણોદર, ગુજરાત-૩૮૫૫૨૦ **લોન નં. :- HL0214H19100049** **કુલ બાકી રકમ : રૂ.૯૪૩૦૮૪.૧૧/-** (રૂપિયા ચોરાણું લાખ સાડત્રીસ હજાર સાતસો ચોર્યાસી અને અગીયાપ પૈસા પુરા) ૧૭.૦૧.૨૦૨૪ મુજબ તેમજ ૧૮.૦૧.૨૦૨૪ થી ચડત વ્યાજ અને પુરેપુરી ચુકવણી સુધી તમામ કોસ્ટ, ચાર્જિસ અને ખર્ચ.	**૧) ઈ-હરાજીની તારીખ : ૨૪.૦૭.૨૦૨૫ ના રોજ બપોરે ૧૨.૦૦ કલાકથી બપોરે ૦૧.૦૦ કલાક સુધી** અને ૫ મિનિટના અમર્યાદિત વધારા સહિત **૨) કેવાયસી સહિત ઈએમડી જમા કરાવવાની છેલ્લી તારીખ** ૨૩.૦૭.૨૦૨૫ ના રોજ સાંજે ૭.૦૦ કલાક (ભારતીય સમય) સુધી છે. **૩) નિરીક્ષણની તારીખ : ૧૭.૦૭.૨૦૨૫** ના રોજ સવારે ૧૧.૦૦ કલાકથી બપોરે ૪.૦૦ કલાક (ભારતીય સમય) સુધી	**રિઝર્વ કિંમત રૂા. ૨૪,૨૫,૮૨૪/-** (રૂપિયા ચોવીસ લાખ પચ્ચીસ હજાર આઠસો ચોવીસ પુરા) **ઇએમડી રૂા. ૨,૪૨,૫૮૨.૪/-** (રૂપિયા બે લાખ બેત્તીલસ હજાર પાંચસો બ્યાસી અને ચાર પૈસા પુરા) **બિડ વૃદ્ધિ રૂા. ૧૦,૦૦૦/-** (રૂપિયા દસ હજાર પુરા) અને તેના ગુણાંકમાં

અર્નેસ્ટ મની ડિપોઝીટ ફોનિક્સ ટ્રસ્ટ-એફવાય ૨૩-૧૦ ની તરફેણમાં મુંબઈ ખાતે ચુકવવાપાત્ર ડીડીના માર્ગે અથવા એનઇએફટી/ આરટીજીએસ દ્વારા કરન્ટ એકાઉન્ટ : ૦૪૪૬૨૬૨૩૩૮, કોટક મહિન્દ્રા બેંક લિમિટેડ, શાખા : કલીના, મુંબઈ, આઈએફએસસી કોડ : KKBK0000631 માં જમા કરાવવાની રહેશે.
સિક્યોર્ડ મિલકત છોડાવવા માટે ઉપલબ્ધ સમય અંગે, એક્ટની કલમ ૧૩ ની પેટા કલમ ૮ ની જોગવાઈઓ પ્રત્યે દેવાદારનું ધ્યાન દોરવામાં આવે છે.
જાહેર જનતા અને ખાસ કરીને દેવાદારોએ નોંધ લેવી કે જો અહીં શીડ્યુલ કરાયેલ હરાજી કોઈપણ કારણસર નિષ્ફળ જશે તો પછી સિક્યોર્ડ લેણદાર ખાનગી સંધિ મારફત વેચાના માર્ગે સિક્યોરીટી હિતનો ઉપયોગ કરશે.
વેચાણ હેઠળની મિલકતો અંગે કોઈપણ સ્પષ્ટીકરણ/આવશ્યકતાના મામલામાં, બીડર (શ્રી રાહુલ આર +૯૧ ૯૫૬૭૬ ૨૬૦૫૦) અથવા શૈલેષ આયંગર (+૯૧ ૯૮૩૩૮ ૦૧૧૫૯) અને લોપા જ